

(a) whether any investigation was carried out by Government into the activities of Indamer Airline Company which violated Indian aviation rules; and

(b) if so, whether any action has been taken against the company?

THE DEPUTY MINISTER OF CIVIL AVIATION (SHRI AHMED MOHTUDDIN) : (a) Yes, Sir, an enquiry was made into allegations of irregularities on the part of the Company.

(b) The non-scheduled permit of the Company was not renewed after 28th February, 1958.

SHRI V. PRASAD RAO: Is it a fact that besides infringing the rules of aviation, the same company has engaged itself in taking goods to Tripura and other places for smuggling into Pakistan?

SHRI AHMED MOHIUDDIN: The licence for Indamer Company has been terminated and there is no question of their operating in any way in its own name.

SHRI V. PRASAD RAO: May I know whether some complaints were received by the Ministry that other private operators are also infringing the rules of aviation and they are engaged in smuggling of goods to Pakistan?

SHRI AHMED MOHIUDDIN: I am not particularly aware of any particular company. If the hon. Member sends me any information he has, I shall certainly make enquiries.

SHRI V. K. DHAGE: What was the reason for the cancellation of this licence?

MR. CHAIRMAN: Infringement of the rules, he says.

SHRI V. K. DHAGE: What were the rules that were infringed?

SHRI AHMED MOHIUDDIN: The report of the investigation has been

placed in the Library of the House. Of course I have got a number of points here. If you wish, Sir, I will read them.

MR. CHAIRMAN: Please don't take a long time.

SHRI V. PRASAD RAO: Is it a fact that complaints have been received against Jamer Company, another private company, who are operating between Tripura and Calcutta?

SHRI AHMED MOHIUDDIN: I have already said that I am not particularly aware of any specific complaint. If the hon. Member sends me any information, I will look into it.

SHRI V. PRASAD RAO: In view of the violations by these private companies, may I know whether the IAC is going to take over these private companies for these operations?

SHRI AHMED MOHIUDDIN: No, Sir.

#### COMPLAINTS OF THE MAYURBHANJ TIMBER MERCHANTS ASSOCIATION

\*187. SHRI MAHESWAR NAIK: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government's attention has been drawn to the complaints of the Mayurbhanj Timber Merchants Association to the effect that the non-supply of railway wagons on the Tata-Badampahar Section of the South-Eastern Railway had resulted in abnormal accumulation of timber stocks at the Railway heads thereby causing deterioration in the quality of the timber and heavy financial losses to the parties concerned; and

(b) if so, what effective steps are being taken by Government in the matter?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY) : (a) A complaint regarding inadequate wagon supply for loading timber at Badampahar and Rairangpur stations

on the Tata-Badampahar Branch line has been received by the South-Eastern Railway.

(b) The two main rail heads for loading of timber on the Tata-Badam-pahar section are Badampahar and Rairangpur. From 1-1-58 to 20-4-58 a total of 340 wagons were loaded for movement of timber from Badampahar station, leaving outstanding registrations of 467 wagons on 20-4-58 with oldest date of registration as 14-1-58. During the same period the total number of wagons loaded at Rairangpur was 69 wagons leaving outstanding registrations of 3 wagons only on 20-4-58 with the oldest date of registration as 1-1-58. Owing to extensive remodelling works on the S. E. Railway operational difficulties are being experienced and in consequence loading generally is not current. Endeavours are being made to catch up the arrears and the demand for timber transport will be met along with others in priority.

SHRI MAHESWAR NAIK: May I know whether any discrimination is made in the supply of wagons as between iron-ore exporters and timber exporters?

SHRI S. V. RAMASWAMY: I am not aware of any discrimination.

SHRI MAHESWAR NAIK: What is the total number of wagons supplied during the last three months in respect of the export of timber as against the export of other things?

SHRI S. V. RAMASWAMY: I am sorry I can give only the number for timber export, not the corresponding number for others. For that I require notice.

DR. RAGHUBIR SINH: What steps are being taken by Government to remove the operational difficulties referred to by the hon. Deputy Minister?

SHRI S. V. RAMASWAMY: Anyhow, this line has got to be constructed and so long as we are not able to

complete it, we have to put up with the difficulties. Once it is constructed, we shall get over these difficulties.

SHRI MAHESWAR NAIK: Is it a fact that the Railway Administration is facing shortage of timber and in case this work is expedited, the timber supply for railway track purposes would be available from this particular source?

SHRI S. V. RAMASWAMY: It is true that we are experiencing a shortage of timber. But as you will be pleased to see, Sir, the arrear is only at Badampahar, for at Rairangpur the arrear amounts to only 3 wagons.

**SUPPLY OF FURNITURE FOR WAITING ROOMS ON NORTHERN RAILWAY FROM JODHPUR**

\*188. SHRI JUGAL KISHORE: Will the Minister of RAILWAYS be pleased to state:

(a) whether furniture for use in waiting rooms, etc., on Northern Railway is supplied from Jodhpur; and

(b) if so, how much time the departmental officers at Jodhpur take in supplying the ordered and sanctioned furniture to various stations?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) Yes, but only in respect of the waiting rooms etc. on the Metre Gauge.

(b) Usually about a month. Nonstandard furniture however, is purchased from the open market which takes about 3 to 4 months.

SHRI JUGAL KISHORE: If Jodhpur has to supply the manufactured furniture for the Railway, why should not the Railways purchase them locally and avoid delay?

SHRI SHAH NAWAZ KHAN: We have stores depots at Jodhpur and Jodhpur supplies the Jodhpur and Bikaner Divisions and the furniture is kept under the officers in charge of the Stores Depots.